

OFFICE OF THE DISTRICT JUDGE, SOUTH 24 - PARGANAS AT ALIPORE

Order No. 106 - M, dated, Alipore, the 16th day of April, 2019

In view of intimation received from empanelled candidate for the post of Summons Bailiff in the Judgeship of South 24 – Parganas regarding his unwillingness to join the assignment on the basis of Employment Notification No. 1 of 2013 & modified vide Notification No. 1 of 2018, the names of the following candidate is expunged from the panel of selected candidate and 1 (one) candidate from the Wait List Panel are included in the list of selected candidate for appointment to the post of Summons Bailiff.

The details is mentioned herein below :

C. LIST OF EXPUNGED CANDIDATE :

Sl. No.	Name of the Candidates	Category	Roll Number
1	Anup Mondal	SC	809422

D. LIST OF INCLUDED CANDIDATE :

Sl. No.	Name of the Candidates	Category	Roll Number
1	Titas Kumar Biswas	SC	810076


Inform all concerned.

Sd. / R.N. Samanta
District Judge

Memo. No. 3005(3) - AR (EMP) dated, Alipore, the 16th day of April, 2019

Copy forwarded for information and necessary action to :

3. The Registrar, District Judge's Court, South 24 – Parganas, Alipore.
4. The Assistant Registrar / Sheristadar to note


District Judge
District Judge
South 24 Parganas
Alipore